

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH: 'SMC' NEW DELHI**

BEFORE SHRI N.S. SAINI, ACCOUNTANT MEMBER

**ITA No. 6511/Del/2018
Assessment Year: 2010-11**

Saurabh Kapoor AE-6, Shalimar Bagh, New Delhi. PAN No. AHHPK4510B	vs	ITO Ward 34(2) New Delhi.
APPELLANT		RESPONDENT

Assessee by	None
Revenue by	Shri S.L. Anuragi, Sr. DR

Date of Hearing	08.04.2019
Date of Pronouncement	08.04.2019

ORDER

This is an appeal filed by the assessee against the order of CIT(Appeals)-12, New Delhi dated 15.06.2018 for the AY 2010-11.

2. It is observed that the Registry had issued defect notice on 17.10.2018 to remove the following defect:

<u>ITA No.</u>	<u>Date of order</u>	<u>Brief order, mentioning Reference</u>
6511/D/18	17/10/2018	1. Appeal is time barred by 1 day. 2. Appellant name wrongly filed in.. 3. Col. No. 11 is not filled. 4. Respondent name wrongly filed in. 5. Original form 36 not filed in triplicate.

The assessee has not removed the defect pointed out by the Registry. Therefore, the appeal is consigned to records.

3. Before parting with the order, I would like to state that the assessee after rectifying the defect pointed out by the Registry in

the instant appeal may file an application to the Tribunal for restoration of its appeal and the Tribunal, if satisfied with the reasons to be shown by the assessee may recall the order of the Tribunal.

4. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open court on 08/04/2019

Sd/-

(N.S. SAINI)

ACCOUNTANT MEMBER

Dated: 08.04.2019

*Kavita Arora

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

TRUE COPY

ASSISTANT REGISTRAR
ITAT NEW DELHI

Date of dictation	08/04/2019
Date on which the typed draft is placed before the dictating Member	08/04/2019
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr. PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	08/04/19
Date on which the fair order comes back to the Sr. PS/PS	08/04/19
Date on which the final order is uploaded on the website of ITAT	09/04/19
Date on which the file goes to the Bench Clerk	09/04/19
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	